



DHFL GENERAL INSURANCE LIMITED

CONTRACTORS ALL RISK POLICY

'ADD ON' COVER'

Cover for Increased Customs Duty (UIN: IRDAN152A0030V01201718)

Attached to and forming part of the Policy No. _____

It is agreed and understood that otherwise subject to the terms, exclusions, provisions and conditions contained in the Policy or endorsed thereon and subject to the Insured having paid the agreed extra premium, this insurance shall be extended to cover at the Insured exchange rate increased Customs Duty percentage payable on the replacement supplies over and above the Customs Duty taken into account while arriving at the Sum Insured of the affected item.

Provided always that such additional duty is incurred in connection with any loss or damage to the Insured items recoverable under the Policy and provided further that the amount payable hereunder shall not exceed Rs. ----- in the aggregate.

Each and every claim payable under this extension shall be subject to an excess of 5% of the Additional Customs Duty incurred over and above the excess normally applicable.